

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/130/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Infrastructures (India) Private Limited & 5

others

S.No. NAME (IN CAPITAL)

UNDER SECTION

: 235, 397/398 DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. V. Han kom for Eyer & Though

2. Sai Vihai Meitrivi 8hm

Can Vil

## **ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 07.12.2017 at 10.30 A.M.

\_ Sel -

K Anantha Padmanabha Swamy Member (Judicial)

bc